

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH

ITEM NO :30

CP NO. 155/ALD/2019,  
CA NO. 210/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SHEO KUMAR AGARWAL V/S YASHWI MOTORS PVT LTD

SECTION : 241/242 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. ABHISHEK MISHRA, PCS

COUNSEL FOR RESPONDENT : SH. NESAR AHMAD, PCS SH. ANIL KUMAR, PCS,  
SH. PRABODH KUMAR BAJPAI, SH. RAVI  
PRAKASH SRIVASTAVA, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Abhishek Mishra, PCS for the Petitioner and Sh. Anil Kumar, PCS for the Respondent through video conferencing.

Sh. Abhishek Mishra, PCS for the Applicant states that he seeks time to file Reply in CA No.210/2019. Prayer is allowed. Let the same be filed by the next date fixed.

Accordingly, put up in the week commencing 24<sup>th</sup> August, 2021 before the Regular Court/Video Conferencing.

— Sd —

Dated : 15.07.2021

JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Md. Zaid  
(Stenographer)